

LOK SABHA  
UNSTARRED QUESTION NO. 2769  
TO BE ANSWERED ON 18.03.2025

**WELFARE OF POWER LOOM WORKERS**

2769. MS. PRANITI SUSHILKUMAR SHINDE:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) the steps being taken by the Government to enhance the welfare of power loom workers, particularly in relation to their children's education and access to household welfare schemes;
- (b) whether the Government has any objections to the creation of a separate Welfare Board for textile workers, and if so, the reasons therefor; and
- (c) the specific measures being considered by the Government to improve the pension system for power loom workers?

उत्तर  
ANSWER  
वस्त्र राज्य मंत्री (श्री पबित्रा मार्गेरिटा)  
THE MINISTER OF STATE FOR TEXTILES  
(SHRI PABITRA MARGHERITA)

**(a) to (c):** The Government of India, through the Ministry of Textiles, has been implementing various welfare measures to enhance the well-being of powerloom workers, including their children's education and access to welfare schemes. The Group Insurance Scheme for Powerloom Workers (GIS) was introduced on July 1, 2003 and extended with modifications till 2019-20 to provide insurance coverage to workers in the powerloom sector. Additionally, workers enrolled under this scheme are eligible for an educational grant of ₹1,200 per child per year under the Shiksha Sahayog Yojana (SSY), benefiting a maximum of two children studying from Class IX to XII for up to four years. Since 2017, the GIS has been integrated with the Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to extend life and accidental insurance benefits only.

Government of India also launched the Pradhan Mantri Shram Yogi Maan-dhan Scheme (PM-SYM) in February 2019 which provides eligible unorganized sector workers including Powerloom Workers with an assured monthly pension of ₹3,000 after the age of 60 subject to Scheme guidelines.

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